

F. No. 11/3/2015-PRP&P
NATIONAL HUMAN RIGHTS COMMISSION
(PRP&P DIVISION)

Manav Adhikar Bhawan
C-block, INA
New Delhi- 110023
Dated: 11th July 2019

ORDER

Subject: - Constitution of the Core Group on Right to Food

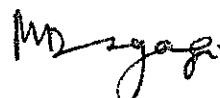
It has been decided by the Commission to reconstitute its Core Group on Right to Food which will now consist of the following members:-

1. Dr. Vandana Prasad
Founding Secretary and National Convener, Public Health Resource Network, New Delhi
2. Dr. Ashok Gulati, (Padma Shri 2015)
Infosys Chair Professor for Agriculture, Indian Council for Research on International Economics Relations (ICRIER), New Delhi
3. Ms. Kavita Srivastava
National Secretary, PUCI, Rajasthan
4. Ms. Dipa Sinha
Assistant Professor, School of Liberal Studies, Ambedkar University, Delhi
5. Prof. Ravi Srivastava
Professor and Director, Centre for Employment Studies, Institute for Human Development, Delhi
6. Prof. Reetika Khera
Economics, Public Systems Group, Indian Institute of Management Ahmedabad, Gujarat
7. Dr. Nadesa Panicker Anil Kumar
Executive Director, M.S. Swaminathan Research Foundation, Chennai
8. Ms. Kavitha Kuruganti
National Convener, Alliance for Sustainable and Holistic Agriculture, Bangalore
9. Shri Debjcet Sarangi
Founder and Managing Trustee, Living Farms, Odisha
10. Shri Sanjiv Chadha
Managing Director, NAFED, New Delhi
11. Representative from the Akshaya Patra Foundation
The Akshaya Patra Foundation, Bengaluru

Special Invitees

12. Representative from Department of Food and Public Distribution, M/O Consumer Affairs and Public Distribution, Krishi Bhawan, New Delhi-1
13. Representative from Ministry of Women and Child Development, (ICDS), Government of India, Shastri Bhawan, New Delhi-1
14. Representative from Department of School Education and Literacy, (Mid-Day Meal), Ministry of Human Resource and Development, Shastri Bhawan, New Delhi-1
15. Director
ICMR-National Institute of Nutrition, Hyderabad

2. The terms of reference of the Core Group on Right to Food are as under:
 - i. to advise the Commission on issues relating to right to food in India. These issues may include both references made by the Commission to the Core Group and any other issue, which the Members of the Core Group consider it appropriate to suggest to the Commission in the light of the relevant provisions of the Protection of Human Rights Act, 1993;
 - ii. to review the existing government laws, policies, rules, orders, etc, and other material from human rights perspective and make an assessment of current status of enforcement of the right to food in different States and UTs in India;
 - iii. to identify gaps in the policy framework relating to right to food and suggest measures to fill the same;
 - iv. to suggest plan of action for enforcement relating to right to food and suggest measures to fill the same;
 - v. to examine the best practices of institutions in India and abroad dealing with the right to food and recommend their replication in other areas;
 - vi. Any other issue which is considered relevant to the subject by the Core Group.
3. The Core Group will meet as and when deemed necessary, in the Commission.
4. The participating Members of the Core Group shall be entitled for an honorarium of Rs. 2000/- and local transportation of Rs. 1000/-. The Members based outside Delhi shall also be entitled for reimbursement of economy class Air Fare (by Air India) for the to and fro journey undertaken by them in connection with the Core Group meetings.
5. This issues with the approval of the Competent Authority.



(Dr. M.D.S. Tyagi)
Joint Director (Research)
Tel: 011-24663245-46

To,

1. Dr. Vandana Prasad, Founding Secretary and National Convener, Public Health Resource Network, 2/42, First Floor, Sarvpriya Vihar, New Delhi - 110016, Email: chaukhat@yahoo.com
2. Dr. Ashok Gulati, (Padma Shri 2015), Infosys Chair Professor for Agriculture, Indian Council for Research on International Economics Relations (ICRIER), Core 6A, 4th Floor, Indian Habitat Center, Lodhi Road, New Delhi-110003, Email: a.gulati@icrier.res.in; agulati@gmail.com
3. Ms. Kavita Srivastava, National Secretary, PUCL, Rajasthan, Email: kavisiriv@gmail.com
4. Ms. Dipa Sinha, Assistant Professor, School of Liberal Studies, Ambedkar University, Delhi, Convener, Right to Food Campaign, Email: righttofoodindia@gmail.com
5. Prof. Ravi Srivastava, Professor and Director, Centre for Employment Studies, Institute for Human Development, Plot No. 84, Functional Industrial Estate (FIE), Patparganj, Delhi-110092, Email: ravisriv@gmail.com
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7. Dr. Nadesa Panicker Anil Kumar, Executive Director, M.S. Swaminathan Research Foundation, 3rd Cross Street, Institutional Area, Taramani, Chennai-600113, Email: executivedirector@mssrf.res.in
8. Ms. Kavitha Kuruganti, National Convener, Alliance for Sustainable and Holistic Agriculture, 302, Santham Apartment, 33/11, 1st A cross Indira Nagar, Bangalore, Email: kavitakuruganti@gmail.com
9. Shri Debjee Sarangi, Founder and Managing Trustee, Living Farms, Plot No. 1181/2146, Odisha, Email: livingfarms@gmail.com
10. Shri Sanjiv Chadha, Managing Director, NAFED, NAFED House, Siddhartha Enclave, Ring Road, Ashram Chowk, New Delhi- 110014
11. Representative from the Akshaya Patra Foundation, The Akshaya Patra Foundation, #72, 3rd Floor, 3rd Main Road, 1st & 2nd Stage, Yeshwantpur Industrial Suburb, Rajajinagar Ward No. 10, Bengaluru - 560022
12. Secretary, Department of Food and Public Distribution, M/O Consumer Affairs and Public Distribution, Krishi Bhawan, New Delhi
13. Secretary, Ministry of Women and Child Development, (ICDS), Government of India, Shastri Bhawan, New Delhi
14. Secretary, Department of School Education and Literacy, (Mid-Day Meal), Ministry of Human Resource and Development, Shastri Bhawan, New Delhi
15. Director, ICMR-National Institute of Nutrition, Beside Tarnaka Metro Station, Jamai-Osmania PO, Hyderabad-500 007, Email: dirmin_hyd@yahoo.co.in

Copy for information to:-

1. PPS to Chairperson
2. PPS to Member (JPCP)
3. PPS to Member (JK)
4. PPS to Member (DDMM)
5. Secretary General
6. DG (Investigation)
7. Registrar (Law)
8. Joint Secretary (A&R)
9. Director (A)
10. US (C), US(E), US(GA), SSA, DD (M&C)
11. Sr. AO, AD